

and India including Jammu and Kashmir State is subject to censorship. Interception of mail under Section 26 of the Indian Post Office Act is carried out whenever required by the appropriate authority.

(b) Mail to and from China is being censored with effect from 23rd November, 1962.

**AMBULANCE VANS IN COLLIERIES IN  
ANDHRA PRADESH**

\*347. SHRI P. K. KUMARAN. Will the Minister of LABOUR AND EMPLOYMENT be pleased to state.

(a) whether it is a fact that as required under the Mines Rules there is no ambulance van at Godavari Khani, Ramagundam and Singareni collieries in Andhra Pradesh; and

(b) if so, what steps are proposed to be taken by the Chief Inspector of Mines for the provision of ambulance vans at those collieries?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): (a) and (b) Under the Mines Rules, it is the duty of the owner agent or manager of a mine to see that adequate and suitable arrangements are made for the speedy removal of serious cases of accident or sickness from mines to hospitals. Godavari Khani mines at Ramagundam of Singareni collieries are now. Pending the availability of an ambulance van, for which an order has been placed, they have made an alternative arrangement of carrying injured and sick persons to the hospital in lorries, jeeps and cars in case of need.

Ambulance vans are available at the other mines of the Singareni collieries.

**SUB-CIRCLE FOR VIDARBHA**

\*348. SHRI D. THENGARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Post and Telegraph employees of the Vidarbha Area have submitted a representation to Government requesting the constitution of a separate sub-circle for Vidarbha; and

(b) if so, what is Government's reaction to that request?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes, Sir.

(b) It has not been found possible to accept the proposal.

**तामंगलोंग डिवीजन में मारे गये  
विद्रोही नागा**

\*३४९. श्रीमती सरला भदौरिया : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान १० जून, १९६४ के दैनिक हिन्दी "हिन्दुस्तान" में प्रकाशित इस आशय के एक समाचार की ओर दिलाया गया है कि तामंगलोंग डिवीजन के छिपने के एक स्थान पर २३ उपद्रवी नागा मारे गए थे ;

(ख) क्या उक्त विद्रोहियों के कब्जे से कुछ हथियार तथा हथियार बनाने की कुछ सामग्री मिली है ; और

(ग) ये हथियार किस देश के बने हुये समझे गये ?

†[NAGA REBELS KILLED AT TAMENGLONG Division

\*349. SHRIMATI SARLA BHADAU-RIA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the Hindi daily "Hindustan", of the 10th June, 1964 to the effect that twenty-three rebel Nagas were

†[ ] English translation.

killed in a hide-out at Tamenglong Division;

(b) whether any arms and material for manufacturing arms has been recovered from the possession of the said rebels; and

(c) the name of the country in which these arms were supposed to have been manufactured?]

प्रतिरक्षा मंत्री (श्री वई० बी० चव्हाण) :

(क) जी हाँ। ४ जून, १९६४ को तामेगलंग से लगभग १५ मील उत्तरोत्तर-पूर्व एक सैनिक दल ने विद्रोहियों के एक खुफिया भूँड़े पर आक्रमण किया था। एक खुदसाहता लै० करनल समेत २३ विद्रोही मारे गये थे। हमारे दल की कोई हानि नहीं हुई।

(ख) विद्रोहियों से कुछ शस्त्र और गोली बारूद पकड़ा गया था। शस्त्र बनाने का कोई सामान नहीं पकड़ा गया था।

(ग) नागा विद्रोहियों के कब्जे में पाए गए अधिकतम हथियार और गोली बारूद विदेशी निर्माण का था—ब्रिटिश, अमरीकन अथवा जापानी। यह शायद स्थानीयों द्वारा द्वितीय विश्व युद्ध के दौरान, अथवा उसके शीघ्र पश्चात् सेनाओं द्वारा पीछे छोड़े गए, खत्तों से प्राप्त किया गया था। कुछ शस्त्र और गोलीबारूद चोरी का था, अथवा विभिन्न प्रकार से, तस्करी से प्राप्त किया गया था। तदपि विद्रोहियों से छीने गये शस्त्र और गोलीबारूद, जो विदेशी निर्माण का है, विशेषज्ञों द्वारा निरीक्षणाधीन है और इसका परिणाम प्रतीक्षित है।

†[THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir. On 4th June, 1964, an army column raided a hostile hide-out in area approximately 15 miles NORTH NORTH EAST of TAMENGLONG. 23 hostiles, including one self-styled Lt-Col. were killed. Our column suffered no casualties.

†[ ] English translation.

(b) Some arms and ammunition were recovered from the rebels. No material for manufacturing arms was recovered.

(c) Most weapons and ammunition found in the possession of Naga hostiles are of foreign manufacture—British, American or Japanese. These were presumably obtained by the locals during and soon after World War II from dumps left behind by the Forces. Some arms and ammunition are stolen or smuggled in various ways. However, the arms and ammunition recovered from the hostiles which are of foreign manufacture, are under examination by experts, and the results of this examination are awaited.]

LOSS OF PROPERTY BY THE STAFF OF THE INDIAN DEPUTY HIGH COMMISSION OFFICE IN DACCA

\*350. SHRI G. M. MIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether it is a fact that 23 members of the staff in the office of the Indian Deputy High Commissioner in Dacca have lost their property during the communal riots in January, 1964; and

(b) if so, what action has been taken by the Government of India in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The Government of Pakistan have been asked to pay compensation for the loss; their reply is still awaited.

TELEPHONE/TELEGRAPH FACILITIES AT TALUKA HEADQUARTERS IN MYSORE

\*351. SHRI SHERKHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number and names of Taluka Headquarters in Mysore where there are no telephone and telegraph connections; and